- (b) whether a new Radio Station has recently been set up at Bhopal; and
- (c) if so, from where the equipment for the transmitter at Bhopal was received and on what conditions?

THE MINISTER OP INFORMATION AND BROADCASTING (Dr. B. V. KESKAR): (a) Twenty-eight.

- (b) No new Station has been opened at Bhkopal. The liow power (200 watts) Shortwave transmitter working at Bhopal has been replaced by a more powerful one.
- (c) The transmitter has been received from Australia under the Colombo Plan Aid.

IMPLEMENTATION OF THE VISWANATHA SHASTRY COMMITTEE'S RECOMMENDA-TIONS

- ♦454. SHRI JUGAL KISHORE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) what steps have been taken or are proposed to be taken by Government to implement the Viswanatha Shastry Committee's recommendations; and
- (b) whether Government have set up a special department for prosecution of and elimination of mismanaged companies?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) It is hoped to introduce in the course of the current session of Parliament, an amending Bill embodying such of the Committee's recommendations as have been found acceptable.

- (b) No, Sir. The prosecuting agency within the existing department is being strengthened.
 - ♦455. and *456. [Cancelled.]

REBATE ON THE SALE OF HANDLOOM CLOTH

- •457. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether rebate on the sale of handloom cloth has been reduced in some States;
- (b) if so, what is the extent of reduction; and
- (c) what are the names of States where it has been reduced?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c). It is understood that the Bombay State Government have decided to reduce the rate of rebate on sales of handloom cloth from 6 nP. to 3 nP. in the rupee with effect from the 1st February, 1959

EMPLOYMENT OF FOREIGNERS IN INDIAN EMBASSIES ABROAD

- ♦458. DR. A. N. BOSE: Will the PRIME MINISTER be pleased to state:
- (a) what is the number of foreigners employed in India's embassies and consulates abroad;
- (b) what are the posts in which they are employed;
- (c) what is the number of Indians in corresponding posts; and
- (d) whether there is any scheme for complete Indianisation of the foreign services?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) 1044.

(b) Interpreter/Translator/Editors; Clerks/Typists/Stenographers/ Assistants; Librarian/Press Reader; Telephone Operators/Wireless Receptionist/Morse Operators/Accountants; Peons, Messengers, Orderlies, Far-rash, Security Attendants, Watchmen, Doormen, Gardeners, Handyman, Courier, Cleaner, Chauffeurs.

- (c) The information is being collected and will be laid on the Table of the House.
- (d) Indian Foreign Service Branches A and B are only open to nationals of India. There is, however, no proposal to staff Indian Missions abroad completely by Indian nationals as it would be very expensive to do so. Also, some local staff is necessary at least for minor and manipulative grades and for posts of Interpreters.

SETTING UP OF A CORPORATION FOR FINANCING THE TEA INDUSTRY

459. SHRI N. M. LINGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the stage at which the proposal for setting up a corporation for financing the tea industry stands at present?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): A scheme for setting up a Guarantee Fund under the aegis of the Tea Board in respect of Working Capital Loans is under consideration. This would release the fixed assets of the tea estates for Development Loans from other sources including the State Finance Corporations and thus help in solving the problems of Working Capital as well as Block Capital for the tea industry.

A survey of the extent of residual liability which the Fund might be called upon to bear is being made.

EXPORT POLICY FOR RAW JUTE

- •460. SHRI MAHESWAR NAIK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government have formulated any policy to export raw jute for the jute year 1958-59; and if so, what are its main features; and
- (b) how the policy is likely to affect the jute manufacturing indus-
- tries in the country?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Government have decided to allow export of a limited quantity of raw jute through the State Trading Corporation.

(b) These limited exports are not expected to have any adverse effect on the jute industry in the country.

IMPORT POLICY FOR RAW FILMS

- •461. SHRI MAHESWAR NAIK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government have recently revised the policy of import of raw films;
- (b) if so, what improvement has been effected on the policy preceding the revision; and
- (c) what is the amount of foreign exchange released for this purpose?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) and (b). While there is no change in the quota percentage somewhat larger imports have been allowed through the State Trading Corporation on rupee payment basis.

(c) The additional rupee licensing involved is Rs. 53 lakhs.

SOUTH AFRICAN GOVERNMENT'S TACTICS AGAINST INDIANS TO OUST THEM FROM JOHANNESBURG

- •462. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to a Press Trust of India report published in the Delhi edition of the 'Hindusthan Standard' of the 14th February, 1959 to the effect that the Government of the Union of South Africa is using some 1,500 Indian school children, some aged only 6, as hostages to force their parents to leave Johannesburg